(₹ in lacs)

| Year | Amount |
|---------|---------|
| 2011-12 | 9555.17 |
| 2012-13 | 9762.81 |
| 2013-14 | 9236.62 |

(c) and (d) The revenue collected from the entry fee at the ticketed monuments of the Archaeological Survey of India is remitted into the Government account in the Consolidated Fund of India. This is in accordance with the Central Government Account (Receipts and Payments) Rules.

The Archaeological Survey of India had made a proposal for retaining this revenue in the form of a non-lapsable fund for conservation and preservation of the protected monuments. The Ministry of Finance examined the proposal and stated that as regards the creation of a "Non Lapsable Fund", proliferation of such funds in the public account is not encouraged by Ministry of Finance as it leads to unnecessary parking of funds besides the ASI receipts being part of non-tax revenue of the Government, curtailing such source of revenues has fiscal implications and cannot be agreed to.

Heritage site Abhaneri in Bandikui, Rajasthan

1550. SHRI TARUN VIJAY: Will the Minister of CULTURE be pleased to state:

- (a) whether Government is aware of the great heritage site at Abhaneri in Bandikui, Rajasthan and its significance;
- (b) whether Government has reports of this Eighth Century world marvel getting into ruins and the statues being in utter neglect; and
 - (c) what Government envisages to protect this cultural heritage?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) There are three Centrally protected monuments/sites at Abhaneri in Bandikui, Rajasthan namely; (i) Ancient Mound and (ii) Baori and (iii) Harsat Mata ka Mandir. The Archaeological Survey of India is aware of their significance.

(b) and (c) The Centrally protected monuments/sites at Abhaneri in Bandikui, Rajasthan are in good state of preservation. The conservation of these monuments/sites is taken up by the Archaeological Survey of India as per requirement of the monument/

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site and availability of resources. The expenditure incurred on Centrally protected monuments/sites at Abhaneri during the last three years and allocation for the current year is as under:

| Year | Amount |
|---------|--------------|
| 2011-12 | ₹ 2,12,525 |
| 2012-13 | ₹ 1,67,180 |
| 2013-14 | ₹ 9,99,961 |
| 2014-15 | ₹13,00,000 |
| | (Allocation) |

Review Committee on the ZCCs

1551. SHRI MANI SHANKAR AI YAR: Will the Minister of CULTURE be pleased to state:

- (a) whether Government continues to endorse the recommendations made by the Review Committee on the Zonal Cultural Centres (ZCCs) submitted in April, 2011; and
- (b) if so, whether the Coordination Committee for ZCCs will continue to operate?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir.

(b) The Coordination Committee still exists.

Declaring bunglow of Dr. Homi Bhabha as a national monuments

- 1552. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CULTURE be pleased to state:
- (a) whether Government of Maharashtra has urged the Central Government to acquire 'Mehrangir' the bungalow of late Dr. Homi Bhabha, the father of India's atomic programme and declare it as a national monument; and
 - (b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No such proposal from the Government of Maharashtra is on record as on date.